

Statement 6: Financing of Gross Fiscal Deficit - As Per cent to Total - 2017-18 (Accounts)

(Per cent)

State/UT	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	58.5	-0.1	-3.5	3.3	5.1	-0.5	14.2	1.0	6.3	-0.2	16.0	100.0
2. Arunachal Pradesh	283.3	-8.4	-4.1	63.4	115.4	-25.7	-64.2	-194.5	16.3	-129.4	48.0	100.0
3. Assam	73.1	-0.7	-7.2	4.6	11.1	-24.7	-4.8	7.0	0.2	-0.6	41.9	100.0
4. Bihar	62.3	4.1	-12.4	5.5	-0.6	-4.9	72.1	4.1	-	-	-30.2	100.0
5. Chhattisgarh	118.9	4.3	-6.3	10.2	9.4	-11.2	1.8	-0.8	1.0	-	-27.3	100.0
6. Goa	86.9	-0.6	-11.8	1.4	14.7	6.2	11.0	-1.5	-10.2	-0.4	4.4	100.0
7. Gujarat	73.9	-2.9	-16.2	7.2	1.6	-6.9	5.1	2.3	1.0	-	34.8	100.0
8. Haryana	82.9	-0.2	-5.0	2.4	6.4	3.5	3.4	0.3	-0.1	-0.8	7.3	100.0
9. Himachal Pradesh	65.9	0.1	-13.3	2.7	36.0	2.7	4.9	-3.1	1.8	-1.1	3.4	100.0
10. Jammu and Kashmir	143.0	-3.0	-11.5	-3.6	56.0	10.4	39.0	-5.0	-106.4	6.8	-25.7	100.0
11. Jharkhand	40.3	0.6	-6.3	7.6	0.6	2.4	39.6	-2.1	0.8	5.4	11.1	100.0
12. Karnataka	55.8	2.4	-5.1	1.0	9.0	1.6	5.9	-4.9	-0.2	-	34.4	100.0
13. Kerala	60.4	-0.5	3.9	-0.1	26.9	0.7	1.0	4.5	-0.6	-	3.9	100.0
14. Madhya Pradesh	57.7	3.6	5.9	3.9	3.0	-4.6	10.2	0.5	3.1	-0.3	17.0	100.0
15. Maharashtra	152.2	-3.3	-21.6	8.0	2.3	-0.8	16.4	0.7	3.4	-0.6	-56.8	100.0
16. Manipur	81.7	-10.3	-15.6	12.0	-1.0	-3.1	-7.2	1.0	-17.8	1.9	58.5	100.0
17. Meghalaya	670.2	-10.0	-33.1	29.7	114.9	-17.4	-384.6	5.9	3.0	-4.4	-274.4	100.0
18. Mizoram	86.7	-4.4	-4.7	12.1	-55.9	2.3	101.7	-	-	36.4	-74.2	100.0
19. Nagaland	171.7	-4.8	-2.8	-8.4	13.8	-	-27.7	-16.4	7.3	-1.2	-31.3	100.0
20. Odisha	90.2	1.5	-8.8	25.8	16.6	-0.9	148.5	0.8	-0.1	-	-173.6	100.0
21. Punjab	106.8	1.0	-13.9	-8.6	9.0	5.2	-1.4	1.4	-0.1	-0.5	1.1	100.0
22. Rajasthan	82.6	3.6	-6.1	2.6	12.6	1.6	22.5	-0.1	-	-16.1	-3.2	100.0
23. Sikkim	161.8	-1.6	-5.1	-0.7	17.4	-7.7	5.2	5.5	38.9	-0.4	-113.3	100.0
24. Tamil Nadu	90.4	4.5	-4.4	1.7	5.9	1.3	8.8	1.0	-	-	-9.2	100.0
25. Telangana	82.3	0.8	-3.0	2.0	3.7	-0.3	22.1	-2.2	4.9	-1.1	-9.3	100.0
26. Tripura	54.9	-1.5	-5.5	1.9	25.1	-0.7	5.1	1.7	-1.5	-	20.5	100.0
27. Uttar Pradesh	133.7	-1.6	-16.7	0.3	9.1	29.7	5.0	-7.9	-14.0	0.3	-37.9	100.0
28. Uttarakhand	73.5	0.9	-4.7	3.5	7.8	1.3	9.1	9.2	0.4	-1.6	0.7	100.0
29. West Bengal	87.5	3.5	-20.7	-	4.0	-4.2	9.0	5.7	-	1.4	13.9	100.0
30. NCT Delhi	0.0	-197.7	-	-	-	-	-	-	-	-	297.7	100.0
31. Puducherry	247.4	-32.5	-	-19.3	23.3	-10.7	-7.9	205.2	1.6	53.1	-360.2	100.0
All States and UTs	84.0	1.1	-7.9	3.1	8.2	0.9	15.6	0.4	-0.4	-1.0	-4.0	100.0

'-' : Nil/Negligible.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

(4) In case of Tripura and Manipur the contribution of respective component needs to be seen in light of surplus GFD; for both these states the positive sign of a component represent positive contribution whereas a negative sign represent a negative contribution in reduction of GFD.

Source : Budget documents of the state governments. Details in methodology.